## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. All. Shira burner Curuses ter S Sureth (K.R. Rame ch burner) R1, R2, R6 R12-16

2. S. ANANTH for Mr. Ashok Vishwanath

Counsel for Rg, R10, R11

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## **ORDER**

Counsel for petitioner present. Counsel for R1, R2, R6, R12 to R16, counsel for R7 & R8 and counsel for R9, R10 & R11 are present. Counsel for petitioner reported that notices to R3 & R4 could not be served due to change of address and sought time to send notices to R3 & R4, and notice sent to R5 is awaited. He is directed to issue fresh notices to R3 & R4 and file proof of sending and effecting the service alongwith the affidavit by the next date of hearing. Put up on 18.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)